

RAJASTHAN HIGH COURT

NOTICE

**Sub-Committee constituted for the Process Re-Engineering Exercise of
Rajasthan High Court Rules, 1952**

It is hereby brought to the notice of all concerned that the Sub-Committee constituted by Rajasthan High Court vide Order dated 25.06.2016, under the Process Re-Engineering Exercise of Rajasthan High Court Rules 1952, in its meeting held on 28.06.2016, has decided to invite suggestions for the purpose of preparing the draft of new Rajasthan High Court Rules.

The learned Members of Bar are therefore requested to contribute their valuable suggestions, within a fortnight, either in writing to the undersigned or directly to the Sub-Committee through its e-mail account **subcommitteehighcourt@gmail.com** created for the aforementioned purpose.

06/07/2016

Registrar cum Central Project Coordinator

06/07/16